

2014

High Court, Appellate Side

Calcutta

DATED: CALCUTTA, THE 23rd JULY, 2014

Schedule of Viva-voce in the process of Selection and Promotion to the post of Additional District & Sessions Judge, Fast Track Court belonging to the cadre of Civil Judge (Senior Division) towards filling up the 11 (eleven) vacancies declared vide Court's Notification No. 914-R(JS) dated 03.04.2014, for the 33 eligible WBJs Officers (as listed in the schedule enclosed) in the substantive cadre of Civil Judge (Senior Division).

Venue : **Study Room adjacent to the Chamber of the Registrar General, Main Building, 1st Floor, High Court, Calcutta**

Date : **12th to 14th August, 2014**

(Each day 11 Officers as mentioned against the names of the eligible Officers in the appropriate column of the Schedule enclosed)

Time : **02.30 P.M. onwards.**

Reporting time & Place : **1.30 P.M. at the Chamber of the Registrar General, Main Building, 1st Floor, High Court, Calcutta**

**SCHEDULE OF VIVA-VOCE OF ELIGIBLE OFFICERS COMING UNDER
THE ZONE OF CONSIDERATION FOR FILLING UP THE VACANCIES IN
FAST TRACK COURTS**

ON 12.08.2014

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
1.	Shri Pradip Kumar Ray	CJM, MALDA	12.08.2014
2.	Shri Arabinda Pant	CJM, Car Nicobar, A & N Islands	12.08.2014
3.	Smt. Ali Biswas (Sarkar)	CJM, Murshidabad	12.08.2014
4.	Shri Fatik Chandra Mondal	ACJM, Mathabhanga, Cooch Behar.	12.08.2014
5.	Shri Hidayatullah Bhutia	CJM, Bankura	12.08.2014
6.	Chowdhury Hefazat Karim	CJM, Hooghly	12.08.2014
7.	Shri Himadri Shankar Ghosh Hazra	CJ(SD), Darjeeling (Sadar)	12.08.2014
8.	Shri Suratheswar Mondal	Secretary, DLSA, Darjeeling On deputation	12.08.2014
9.	Smt. Manjushree Mondal	CJM, Paschim Medinipur	12.08.2014
10.	Smt. Dipali Shrivastava (Sinha)	Judge, Small Causes Court, Sealdah, S. 24 Pgs.	12.08.2014
11.	Shri Arup Kumar Das	Competent Authority, Metro Railway, Kolkata on deputation	12.08.2014

ON 13.08.2014

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
12.	Molla Asgar Ali	Judge, 1 st Labour Court, Calcutta on deputation	13.08.2014
13.	Shri Baishnab Sarkar	Senior Municipal Magistrate, Kolkata	13.08.2014
14.	Shri Tito Rob	Dy. Registrar, Judicial, West Bengal Taxation Tribunal, Calcutta - on deputation	13.08.2014
15.	Shri Sridhar Chandra Su	ACJM, Kandi, Murshidabad	13.08.2014
16.	Shri Dinanath Prasad	CJM, Coochbehar	13.08.2014
17.	Smt. Srimayi Kundu	ACJM, Arambagh, Hooghly	13.08.2014
18.	Shri Sambhu Sarkar	CJ(SD), Lalbagh, Murshidabad	13.08.2014
19.	Shri Debapriya Basu	Administrative Officer, WBJA, Calcutta	13.08.2014
20.	Smt. Mou Chatterjee	Secretary, DLSA, Calcutta On deputation	13.08.2014
21.	Smt. Sarbani Mallick Chattopadhyay	Judge, 2 nd Labour Court, Calcutta - on deputation	13.08.2014
22.	Shri Kallol Kumar Das	Deputy Registrar, Human Rights Commission, West Bengal on Deputation	13.08.2014

ON 14.08.2014

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
23.	Shri Anil Kumar Prasad	Civil Judge (Sr. Divn.), 1 st Court, Alipore, South 24-Parganas	14.08.2014
24.	Shri Pijush Kanti Roy	CJM, Nadia	14.08.2014
25.	Salim Ahmed Ansari	CJM, Burdwan	14.08.2014
26.	Shri Chiranjib Bhattacharya	Secretary, DLSA, Jalpaiguri On deputation	14.08.2014
27.	Shri Umesh Singh	CJ(SD), Raiganj, Uttar Dinajpur	14.08.2014
28.	Smt. Archita Bandyopadhyay	Secretary, DLSA, Dakshin Dinajpur On deputation	14.08.2014
29.	Shri Sabyasachi Chatteraj	CJM, Raiganj, Uttar Dinajpur	14.08.2014
30.	Smt. Soma Majumdar (Sadhu)	Law Officer, Directorate of Drugs Control, W.B. On deputation	14.08.2014
31.	Smt. Mukulika Sinha	Secretary, DLSA, Cooch Behar On deputation	14.08.2014
32.	Shri Ratan Kumar Das	CJ(SD), Alipurduar, Jalpaiguri	14.08.2014
33.	Shri Binay Kumar Prasad	CJ(SD), 1 ST Court, Chinsurah, Hooghly	14.08.2014

The above-named 33 Officers have duly been granted “Leave on Duty” for the purpose of attending the Viva-Voce only on their respective dates as per Schedule and they would be allowed to leave their station after completion of days work on the previous day of commencing Viva-Voce and to join till the noon of the very next day of completion of their Viva-Voce.

By Order,

Sd/-

The 23rd July, 2014.

**Registrar (Judicial Service)
High Court, Calcutta.**

2014
High Court, Appellate Side,
Calcutta

No. 3161-R(JS)

Dated, Calcutta the 23rd July, 2014

**From: Sri Debi Prosad Dey,
Registrar (Judicial Service)
High Court, Appellate Side,
Calcutta.**

To : 1. All the District Judges of West Bengal including the A & N Islands,
2. The Chief Judge, City Sessions Court, Calcutta,

Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court in the combined cadre of Civil Judge (Sr. Divn.) towards filling up 11 (eleven) vacancies declared vide Court's Notification No. 914-R(JS) dated 03.04.14 through Normal Promotion, 2014, involving 33 eligible WBJs officers in the substantive cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that viva-voce of 33 eligible WBJs officers in the substantive cadre of Civil Judge (Senior Division) in the process of selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court is scheduled to be held on and from 12.08.2014 to 14.08.2014 following the schedule being published in Court's website on 23.07.2014.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the (33) eligible officers to avail themselves of "**Leave On-Duty**" on their respective dates of Viva-voce as per schedule, with permission to leave their respective stations after completion of day's work on the previous day (for the officers posted in far off places)/on the day (for others) of their scheduled viva-voce for and to join immediately after completion of their test.

You are therefore, requested to inform the concerned officers as listed in the schedule and posted in your judgeship accordingly, so that they, specially those posted in remote and far-off stations, may get adequate time for to and fro journey for the purpose.

This may be treated as important and urgent.

For further information, if any, the officers are requested to visit the Court's website www.calcuttahighcourt.nic.in. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.45 p.m.), over Phone No. 033-2254-8065/8226.

Yours faithfully,

Sd/-

**(Debi Prosad Dey)
Registrar (Judicial Service)**

Encl: Schedule of Viva-voce (3 sheets)

Memo No. 3162/(i) – (ii)-R(JS)

Copy forwarded to :

- (i) The Secretary, Judicial Department, Government of West Bengal, Writers' Buildings, Calcutta – 1 for information with the request to intimate the Officers posted on deputation accordingly.
- (ii) The Director, West Bengal Judicial Academy, Bijan Bhavan, HA-334, Sector-III, Salt Lake, Calcutta – 97, for information with the request to intimate Sri Debapriya Basu, Administrative Officer, West Bengal Judicial Academy, accordingly.

Sd/-

**(Debi Prosad Dey)
Registrar (Judicial Service)**

Encl: Schedule of Viva-voce (3 sheets)